# West Bengal Act XVI of 1952

## THE WEST BENGAL APPROPRIATION (NO. 2) ACT, 1952.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 26th August, 1952.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1953.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1953;

It is hereby enacted as follows:-

- 1. This Act may be called the West Bengal Appropria- Short title. tion (No. 2) Act, 1952.
- 2. In addition to the sum of thirty-one crores, four lakhs, five thousand, one hundred and one rupees authorised to be withdrawn and appropriated under the West Bengal Appropriation (Vote on Account) Act, 1952, there may be Consolidapaid and applied from and out of the Consolidated Fund of ted Fund West Bengal, sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees forty-four crores, sixty-one lakhs, ninety-seven thousand and nine hundred towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1953, in respect of the services specified in column 2 of the Schedule.

Rs. 44,61, 97,900 out Bengal for the year 1952-53, in addition to the sum already authorised to be withdrawn for that year.

The sums authorised to be paid and applied from and Appropriaout of the Consolidated Fund of West Bengal by this Act tion. shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirtyfirst day of March, 1953.

West Ben. Act II of 1952.

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(Schedule.)

## SCHEDULE.

(See sections 2 and 3.)

1	2	3		
	Services and purposes.	Sums not exceeding		
Grant No.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
	A—Direct demand on the Revenue.	Rs.	Rs.	Rs.
1	4—Taxes on Income other than Corporation Tax	2,07,000		2,07,000
2	7—Land Revenue	24,94,000		24,94,000
3	8—State Excise Duties	24,25,000		24,25,000
4	9—Stamps	4,58,000		4,58,000
5	10—Forest	36,98,000		36,98,000
6	11—Registration	10,54,000		10,54,000
7	12—Charges on account of Motor Vehicles Acts		2,25,000	2,25,000
8	13—Other Taxes and Duties	9,72,000		9,72,000
	G—Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.			
9	17—Interest on works for which capital accounts		11,82,000	11,82,000
	are kept.  XVII—Irrigation—Working expenses  18—Other Revenue expenditure financed from Ordinary Revenues.	13,81,000 75,82,000		13,81,000 75,82,000
	18(1)—Other Revenue expenditure financed from Famine Insurance Fund.	••		
	H—Civil Works and Miscellaneous Public Improvements.			
	51A—Interest on Capital Outlay on Multipurpose River Schemes.		29,30,000	29,30,000
10	51B—Other Revenue expenditure connected with Multipurpose River Schemes.	1,33,000		1,33,000
	GC—Capital Account of Irrigation, Navigation, Embankment and Drainage Works outside the Revenue Account.			
	68—Construction of Irrigation, Navigation, Embankment and Drainage Works.	23,000		23,000
	HH—Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
	80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account.	7,58,15,000	•	7,58,15,000
	Total—Grant No. 10	8,49,34,000	29,30,000	8,78,64,000

of 1952.]

1	2			
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	E—Debt Services.	Plata Pas		
11	22—Interest on Debt and other obligations		15,85,000	15,85,000
12	23—Appropriation for Reduction or Avoidance of Debt.	·	13,32,000	13,32,000
	F—Civil Administration.			
13	25—General Administration—General Administration.	1,48,89,000	5,02,000	1,53,91,000
14	27—Administration of Justice	45,55,000	15,72,000	61,27,000
15	28—Jails and Convict Settlements	53,93,000	••	53,93,000
16	29—Police	3,48,66,000		3,48,66,000
17	30—Ports and Pilotage	4,96,000		4,96,000
18	36—Scientific Departments	57,000		57,000
19	37—Education	2,46,69,000	a aller	2,46,69,000
20	38—Medical	2,09,22,900		2,09,22,900
21	39—Public Health	62,35,000		62,35,000
(30)	40—Agriculture	1,32,72,000		1,32,72,000
22	FF—Civil Administration—Capital Account outside the Revenue Account.			
100	71—Capital Outlay on Schemes of Agricultural Improvement and Research outside the Revenue Account.	2,80,000		2,80,000
116141	Total—Grant No. 22	1,35,52,000		1,35,52,000

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	ed extraor una	Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
	and the same of th	Rs.	Rs.	Rs.
	F—Civil Administration.			
23	41—Veterinary	11,14,000		11,14,000
24	42—Co-operation	11,75,000	doCoro	11,75,000
	43—Industries—Industries	21,61,000	i molka i s	21,61,000
	43A—Capital Outlay on Industrial Development within the Revenue Account.	of a facility of the	••	
	H—Civil Works and Miscellaneous Public Improve- ments.			
in the	52A—Other Revenue Expenditure connected with Electricity Schemes.	1,05,000	ent your street	1,05,000
	XLI—Receipts from Electricity Schemes—Working Expenses.	3,03,000	41,000	3,44,000
	HH—Capital Account of Civil Works and Miscellaneous Public Improvements within the Revenue Account.			
25	53—Capital Outlay on Electricity Schemes met out of Revenue.	5,51,000		5,51,000
	FF—Civil Administration—Capital Account outside the Revenue Account.			
	72—Capital Outlay on Industrial Development outside the Revenue Account.	3,75,000		3,75,000
	HH—Capital Account of Civil Works and Miscel- laneous Public Improvements outside the Revenue Account.		14.11 128.6	3
	81A—Capital Outlay on Electricity Schemes outside the Revenue Account.	19,78,000		19,78,000
	Total—Grant No. 25	54,73,000	41,000	55,14,000
26	43—Industries—Fisheries	8,93,000		8,93,000
27	43—Industries—Cinchona	18,59,000	to the local state of	18,59,000
28	47—Miscellaneous Departments	34,81,000		34,81,000

of 1952.]

1	2	3		
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total, .
		Rs.	Rs.	Rs.
	H—Civil Works and Miscellaneous Public Improve- ments.			
5	50—Civil Works	2,80,14,000	4,62,000	2,84,76,000
29	HH—Capital Account of Civil Works and Miscel- laneous Public Improvements outside the Revenue Account.	•		
	81—Capital Account of Civil Works outside the Revenue Account.	1,98,27,000		1,98,27,000
	Total—Grant No. 29	4,78,41,000	4,62,000	4,83,03,000
	J-Miscellaneous.			
30	54—Famine	48,80,000	••	48,80,000
31	54A—Territorial and Political Pensions			
32	54B—Privy Purses and allowances of Indian Rulers	98,000		98,000
• (	55—Superannuation allowances and Pensions	62,84,000	1,23,000	64,07,000
+	JJ—Miscellaneous Capital Account within the Revenue Account.			
33	55A—Commutation of Pensions financed from Ordinary Revenues.	10,45,000	30,000	10,75,000
	JJ—Miscellaneous Capital Account outside the Revenue Account.			
ť	83—Payments of commuted value of pensions	•••		
9	Total—Grant No. 33	73,29,000	1,53,000	74,82,000
	J—Miscellaneous.			
34	56—Stationery and Printing	29,89,000		29,89,000
(	57—Miscellaneous—Miscellaneous	91,42,000	16,38,000	1,07,80,000
35	JJ—Miscellaneous Capital Account outside the Revenue Account.	eren betret		
-	82—Capital Account of other State works outside the Revenue Account.	61,48,000		61,48,000
800.20	Total—Grant No. 35	1,52,90,000	16,38,000	1,69,28,000

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Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
	J-Miscellaneous.	Rs.	Rs.	Rs.
-	57—Miscellaneous—Community Development Projects.  JJ—Miscellaneous Capital Account outside the	61,32,000		61,32,000
35A {	Revenue Account.  82—Capital Account of other State works outside the Revenue Account—Community Development Projects.	94,37,000		94,37,000
100	Total—Grant No. 35A	1,55,69,000		1,55,69,000
	E—Debt Services.			
(	22—Interest on Debt and other obligations— Expenditure on displaced persons.	;	50,000	50,000
0.0	J-Miscellaneous.			
	57—Miscellaneous—Expenditure on displaced persons.	-72,92,000		-72,92,000
36	JJ—Miscellaneous Capital Account outside the Revenue Account.			
	82—Capital Account of other State works outside the Revenue Account—Expenditure on dis- placed persons.	2,66,28,000	••	2,66,28,000
	P—Deposits and Advances.			
{	Loans and Advances bearing interest—Loans and Advances to displaced persons.	2,45,00,000		2,45,00,000
	Total—Grant No. 36	4,38,36,000	50,000	4,38,86,000
	M—Extraordinary items.			
37 38	63—Extraordinary charges in India 64C—Pre-partition Payments	2,72,04,000 10,50,000	••	2,72,04,000 10,50,000
	J-Miscellaneous.			
ſ	XLVIA—Receipts from Road Transport Scheme— Working expenses.	71,35,000	7,62,000	78,97,000
39	JJ—Miscellaneous Capital Account outside the Revenue Account.			
	82B—Capital Outlay on Road Transport Scheme outside the Revenue Account.	24,61,000	••	24,61,000
	Total—Grant No. 39	95,96,000	7,62,000	1,03,58,000

of 1952.]

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1	2	3		
(18/		Sums not exceeding		
Grant No.	Services and purposes,	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	JJ—Miscellaneous Capital Account outside the Revenue Account.			
40	85A—Capital Outlay on Schemes of State Trading	,		
	N—Public Debt.			
,, 5	Floating debt		1,00,00,000	1,00,00,000
41	Loans from Union Government		42,14,000	42,14,000
	Total—Grant No. 41		1,42,14,000	1,42,14,000
	P—Deposits and Advances.			
42	Interest-free Advances	16,92,000		16,92,000
43	Loans and Advances bearing interest	63,04,000		63,04,000
	Grand Total	41,95,49,900	2,66,48,000	44,61,97,900